

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/930/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kamrup(M).

Dated Guwahati, the ¹⁶ 17 of February, 2025.

Sub:- **Casual leave and station leave permission.**

Ref:- Your letter No.DJK/Esstt./1784,adted 10.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.02.2025 (Thursday), alongwith station leave permission from the morning of 12.02.2025 till the eveing of 13.02.2025** Further, you are directed to hand over the charge of your Court and office to the next senior most Judicial officer available at the station.

Yours faithfully,


JOINT REGISTRAR (VIG.)

Memo NO.HC.VII-37/2013/ 931 /A, dated .02 .2025 , 17-02-2025

Copy to:
The Project Manager, Gauhati High Court.


JOINT REGISTRAR (VIG.)

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